

**GOVERNMENT OF INDIA  
ROAD TRANSPORT AND HIGHWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:846  
ANSWERED ON:24.11.2009  
DECLARATION OF ROADS AS NHs  
Lagadapati Shri Rajagopal;Singh Shri Rakesh

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:**

- (a) the criteria adopted for declaring a road as a National Highway (NH);
- (b) whether the quality of the roads declared as NHs conforms to the standards set for National Highways;
- (c) if not, the time by which such roads are likely to be upgraded;
- (d) whether proposals for declaration of NHs are pending with the Union Government NHs even after satisfying the criteria laid down;
- (e) if so, the details thereof during each of the last three years and the current year, State-wise and project-wise; and
- (f) the steps taken by the Government to expedite the matter in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH)

- (a) An eleven point criteria broadly has been adopted for declaring a road/route/ stretch of State roads into National Highways(NH). A copy of same is at Annexure-I.
- (b) & (c) The State roads declared as NH usually do not conform to NH standards. Upgradation/Development of National Highways is a continuous process and taken up in phases keeping in view the availability of funds, traffic density and inter-se priority of various works.
- (d) & (e) Consolidated details of the proposals state-wise received during the last three years and during the current year is at Annexure-II as the details are not maintained year-wise and project-wise.
- (f) Expansion of NH network is a continuous process and declaration of new NH is taken up from time to time depending upon requirement of connectivity, inter-se priority and availability of funds.

**ANNEXURE-I**

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF LOK SABHA UNSTARRED QUESTION NO.846 FOR ANSWER ON 24-11-2009 ASKED BY SHRI L. RAJA GOPAL AND SHRI RAKESH SINGH REGARDING DECLARATION OF ROADS AS NHs.

**CRITERIA FOR DECLARATION OF NATIONAL HIGHWAYS**

1. Roads which run through the length and breadth of the country.
2. Roads connecting adjacent countries.
3. Roads connecting the National Capital with State Capital and roads connecting mutually the State Capitals.
4. Roads connecting major ports, large industrial centers or tourist centers.
5. Roads meeting very important strategic requirements.
6. Arterial roads which enable sizeable reduction in travel distance and achieve substantial economic growth thereby.
7. Roads which help opening up large tracts of backward area and hilly regions.
8. National Highways grid of 100 Km is achieved.
9. The road must be up to the standard laid down for State Highways-both in its technical requirements as well as the land requirements.
10. The road and right of way must be free of any type of encroachment and should be the property of the State Government.
11. The right of way required for the National Highways(preferable 45m, minimum 30m) must be available for acquiring, free of encroachments and the State Government would complete acquiring formalities within six months.

**ANNEXURE - II**

ANNEXURE REFERRED TO IN REPLY TO PARTS (d) AND (e) OF LOK SABHA UNSTARRED QUESTION NO. 846 FOR ANSWER ON 24-11-2009 ASKED BY SHRI L. RAJA GOPAL AND SHRI RAKESH SINGH REGARDING DECLARATION OF

## ROADS AS NHs.

Updated Details of proposals for declaration of new National Highways received from State Governments after 25-2-2004 (As on 31-10-2009)

Srl.No. Name of the State No. of proposals received Total Length in Kms

1.	Andhra Pradesh	22	6192.35
2	Assam	01	250
3	Bihar	01	-
4	Dadra and Nagar Haveli	02	240
5	Gujarat	19	3806.00
6	Haryana	04	63.00
7	Himachal Pradesh	11	1793.50
8	Jharkhand	02	450.55
9	Karnataka	28	7020
10	Kerala	01	164
11	Madhya Pradesh	02	371.96
12	Maharashtra	17	6968.870
13	Meghalaya	02	442
14	Manipur	01	163
15	Mizoram	01	179
16	Nagaland	03	725
17	Orissa	13	1584.87
18	Puducherry	05	
19	Punjab	03	2480
20	Rajasthan	25	4673
21	Sikkim	04	
22	Tamilnadu	07	753.20
23	Tripura	01	310
24	Uttar Pradesh	08	1291.065
25	Uttarakhand	03	773
26	West Bengal	01	102